

(7)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

OA No. 2563/89

NEW DELHI THE 5TH DAY OF APRIL, 1994.

HON'BLE MR.JUSTICE S.K.DHAON, VICE-CHAIRMAN(J)
HON'BLE MR.B.K.SINGH, MEMBER(A)

Shri Babu Lal
S/o Shri Mohan Lal
Black Smith Grade I
under Superintendent
Carriage & Wagon
Northern Railway
Tugkabab ... APPLICANT

SHRI B.L.MADHOK, PROXY COUNSEL
FOR SHRI B.S.MAINEE, ADVOCATE

Vs.

Union of India:through
1. The Divisional Railway Manager
Northern Railway
State Entry Road
New Delhi
2. Carriage & Wagon Superintendent
Northern Railway
Tugkabab
New Delhi. ... RESPONDENTS

By SH. SHAUKAT MATTO
ADVOCATE

ORDER(ORAL)

Shri Shaukat Matto, Advocate, files
vakalatnama on behalf of the respondents.
Shri B.L.Madhok, counsel, holding the brief
of Shri B.S.Maine, prays that this OA may
be dismissed as withdrawn. Accordingly, this
OA is dismissed as withdrawn.

There shall be no order as to costs.


(B.K.SINGH)
MEMBER(A)


(S.K.DHAON)
VICE-CHAIRMAN(J)

SNS